

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3025**

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

WOMEN PARTICIPATION IN POLICE FORCES

**†3025. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRI KRUPAL BALAJI TUMANE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any initiative has been taken by the Government to encourage more women to join the police forces;

(b) if so, the details thereof;

(c) the details of the steps taken by the Government to encourage more women personnel to join the police forces and boost their morale;

(d) whether the Government proposes to use discretionary grants as a mechanism to encourage more women personnel to join the police forces;

(e) if so, the details thereof;

(f) whether any study has been undertaken by the Government to assess the undue hurdles faced by women personnel in promotion to higher posts; and

(g) if so, the details thereof along with the details of women working in police forces at all the levels State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (f): “Police” is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the

responsibility of the State Governments/Union Territory (UT) Administrations to recruit more women police personnel including improvement of gender balance. The Centre also issues advisories to the States/UTs for increasing number of women in the police forces. The Ministry of Home Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015, 21.06.2019, 22.06.2021 and 13.04.2022 to all the State Governments/UT Administrations to increase the representation of women police to 33% of the total strength. All the State Governments/UTs Administrations have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of Constables/Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

States have also been advised to strengthen welfare measures for women police personnel and ensure their safety and a conducive work environment such as provision of housing, medical and rest room facilities for women police personnel in Police Stations to attract women to join the Police Force. "Police" being a State subject, it is responsibility of the State Governments/UT Administrations to ensure promotions of women police personnel in various grades in terms of their extant rules.

Further, under the scheme of “Assistance to States & UTs for Modernization of Police” [erstwhile scheme of Modernisation of State Police Forces(MPF)], central assistance is provided to all the State Governments for weapons, Information Technology equipment, communication equipment, training equipment, forensic equipment, cyber policing equipment, etc. The construction of separate toilet facilities for male and female, crèche etc. are also supported under the scheme.

(g): As per data on Police Organisations compiled by Bureau of Police Research & Development (BPR&D), the details of women police personnel at each level in the States/UTs is at Annexure.

States/UTs wise details of women police personnel at each level as on 01.01.2022

Sl. No.	States/UTs	DGP/ Spl. DGP	Addl. DGP	IGP	DIG	AIGP/ SSP/SP/ Comdt.	Addl. SP/Dy. Comdt.	ASP/Dy. SP/Asstt. Comdt.	Inspr./ RI	SI/ RSI	ASI/ ARSI	Head Const.	Const.	Others If any	Total No. of women police
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)
1.	Andhra Pradesh	1	2	0	2	7	13	15	33	242	232	328	2844	15580	19299
2.	Arunachal Pradesh	0	0	0	0	4	1	3	26	25	4	61	1046	120	1290
3.	Assam	0	0	1	1	9	17	28	45	270	22	51	3724	23	4191
4.	Bihar	1	1	1	3	15	0	32	26	1615	224	130	17660	82	19790
5.	Chhattisgarh	0	0	0	2	5	28	63	105	172	278	506	3399	18	4576
6.	Goa	0	0	0	0	0	0	4	9	63	97	116	426	120	835
7.	Gujarat	0	1	2	1	16	0	31	110	434	890	1170	12026	0	14681
8.	Haryana	0	2	1	1	7	10	12	89	267	660	800	2980	0	4829
9.	Himachal Pradesh	0	0	0	1	5	0	9	18	29	47	116	2179	0	2404
10.	Jharkhand	0	2	1	1	3	1	11	44	249	220	449	2643	256	3880
11.	Karnataka	0	1	2	1	39	0	30	74	639	213	1467	5769	5	8240
12.	Kerala	0	0	1	1	8	0	1	22	81	0	107	3898	23	4142
13.	Madhya Pradesh	1	3	1	3	10	55	152	356	1023	504	588	4074	886	7656
14.	Maharashtra	0	2	1	2	52	0	83	316	1570	290	3025	24549	542	30432
15.	Manipur	0	0	1	1	10	10	3	14	118	36	271	1498	0	1962
16.	Meghalaya	1	0	0	0	5	1	10	12	92	8	35	659	3	826
17.	Mizoram	0	0	0	0	2	0	7	64	119	65	142	141	0	540
18.	Nagaland	0	0	1	2	10	4	11	23	84	46	473	1934	11	2599
19.	Odisha	0	1	2	0	4	3	75	275	485	331	153	4580	0	5909
20.	Punjab	0	4	0	0	27	2	37	108	397	144	392	5512	494	7117
21.	Rajasthan	1	4	5	3	14	38	59	127	299	113	555	8778	0	9996
22.	Sikkim	0	0	2	0	4	5	14	15	7	22	83	378	1	531
23.	Tamil Nadu	1	0	4	15	29	20	37	1169	1110	0	5934	13767	461	22547
24.	Telangana	0	6	0	1	26	17	8	43	433	249	284	4282	0	5349
25.	Tripura	0	0	0	1	2	0	11	1	71	22	53	987	16	1164
26.	Uttar Pradesh	1	3	2	4	17	25	59	279	1296	170	1282	29328	959	33425
27.	Uttarkhand	0	0	0	3	4	8	15	23	272	0	78	2199	0	2602
28.	West Bengal	1	2	1	2	11	10	45	57	468	492	0	8469	0	9558
29.	Andaman and Nicobar Islands	0	0	0	0	2	0	0	13	17	25	47	406	38	548
30.	Chandigarh	0	0	0	0	1	0	6	16	11	14	120	1107	0	1275
31.	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0	0	0	0	9	0	11	82	2	104
32.	Delhi	0	3	2	3	11	1	30	109	1086	618	725	7402	238	10228
33.	Jammu and Kashmir	0	0	0	0	5	0	6	56	67	14	551	1482	417	2598
34.	Ladakh	0	0	0	0	0	0	1	3	14	2	40	261	374	695
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	6	21	0	27
36.	Puducherry	0	0	0	0	4	0	0	0	12	0	47	195	0	258
	All India	8	37	31	54	368	269	908	3680	13146	6052	20196	180685	20669	2,46,103

Source: BPR&D